

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**APPEAL NO. 119 OF 2016**

**Dated: 26<sup>th</sup> May, 2016**

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I.J. Kapoor, Technical Member**

**In the matter of :**

**Adani Power Rajasthan Ltd.**

**....Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory Commission & Ors.**

**....Respondent(s)**

Counsel for the Appellant(s) : Mr. S. Venkatesh  
Mr. Shashank Khurana  
Mr. Anuj P. Agarwala

Counsel for the Respondent(s) : Mr. Raj Kumar Mehta,  
Mr. Abhishek Upadhyay and  
Ms. Himanshi Andley for R-1

**ORDER**

Issue notice. Mr. R.K. Mehta takes notice on behalf of Respondent No.1. Notice be issued to other respondents returnable on 10.08.2016. Dasti, in addition, is permitted.

List the matter on **10.08.2016.**

**(I.J. Kapoor)**  
**Technical Member**  
mk/jp

**(Justice Ranjana P. Desai)**  
**Chairperson**